

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1663
ANSWERED ON:04.12.2012
GRIEVANCES OF DISABLED PERSONS
Singh Shri Sushil Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of the applications, petitions, grievances received from disabled and senior citizens and the action taken thereon, during the last three months by the Government of the National Capital Territory (GNCT) of Delhi;
- (b) the details of the directions issued by the Union Government to GNCT of Delhi to give considerations to the aged and disabled persons;
- (c) whether the GNCT of Delhi is not giving due consideration towards the well-being of people with disabilities; and
- (d) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) and (b) The applications, petitions, grievances received from disabled and senior citizens during the last three months by the Government of National Capital Territory of Delhi are as under:-

- (i) for admission in old age homes and other grievances 17
- (ii) Old Age Pension Grievances 05
- (iii) Disabled Pension Grievances 18

All the applications, petitions, grievances received from disabled & senior citizens are considered in consultation with Delhi Police and Revenue Department keeping in view the instructions/guidelines issued by Government in this regard.

- (c) The GNCT of Delhi is giving due consideration to the well-being of the persons with disabilities.
- (d) Does not arise in view of (c) above.